

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3198
ANSWERED ON:13.12.2011
NATIONAL MONUMENTS AUTHORITY
Bajwa Shri Partap Singh

Will the Minister of CULTURE be pleased to state:

- (a) whether the National Monuments Authority (NMA) has become fully operational with the appointment of the sanctioned number of whole-time or part time members;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether monument specific by-laws are in place for monuments covered under the Authority;
- (d) if so, the details thereof;
- (e) if not, whether this has delayed the clearance of several infrastructural and public projects; and
- (f) if so, the details thereof?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a)&(b) The National Monuments Authority (NMA) has become operational with the appointment of 1 Whole Time Member and 2 Part Time Members out of 5 sanctioned posts each for Whole Time and Part Time Members.
- (c) No, Sir. However, the Competent Authority under Section 20E has been appointed for preparation of the heritage bye-laws.
- (d) Question does not arise.
- (e)&(f) The NOC applications duly received from the respective Competent Authorities & are being considered by the Authority as per the provisions of "The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010" & the work of issuing of NOCs has started.